

O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 866

TO BE ANSWERED ON NOVEMBER 21, 2019

PROGRESS IN RESPECT OF SMALL CITIES

NO. 866. SHRI DULAL CHAND GOSWAMI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :

- (a) the details of the progress made in development works in cities identified to be developed as smart cities, State-wise;**
- (b) whether the Government is demolishing the slums under this project;**
- (c) if so, the number of slums demolished all over the country, State-wise, including State of Bihar;**
- (d) the steps taken by the Government for the rehabilitation of the displaced families as a result of demolishing of the slums; and**
- (e) the funds allocated for the rehabilitation and the money spent thereon, State-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) : State/UT-wise details of progress made under Smart Cities Mission are attached in Annexure-I.

(b) to (d): Land and Colonisation being State subjects, State Governments issue policies/guidelines or funds for slum re-development. No specific guidelines or funds for demolition/rehabilitation of the people living in slums have been issued under the Smart Cities Mission(SCM). Under SCM, all projects are proposed and implemented by the cities in accordance with the Mission Statement and Guidelines. With regards to Slum development projects, 27 cities out of the selected 100 Smart Cities have reported a total of 45 slum re-development projects at an estimated cost of Rs 3,967 crore. Some projects require re-settlement of slum dwellers. Their details, as per information provided by the cities, are given in Annexure-II.

(e): No separate funds are allocated by the Central Government under SCM to the States/UTs for rehabilitation purposes, however, cities may allocate a part of the project cost for the purpose. Further, under Pradhan Mantri Awas Yojana, one of the verticals is related to slum re-development. When such projects are included, as a part of Smart City Proposal under convergence, benefits provided under PMAY-U are utilized by the concerned Smart Cities.

**Annexure-I to Part (a) of Lok Sabha Unstarred Question No.866
for 21.11.2019 by Shri Dulal Chand Goswami regarding Progress in respect of Small Cities**

Amount (in Rs Crore)

State/UT	Tender Issued		Work Order Issued		Work Completed		Total	
	No of Projects	Amount	No of Projects	Amount	No of Projects	Amount	No of Projects	Amount
Andaman Nicobar Islands	3	17.35	1	6.00	2	14.33	6	37.68
Andhra Pradesh	23	890.83	133	6810.66	60	793.78	216	8495.27
Arunachal Pradesh	0	0.00	2	171.89	0	0.00	2	171.89
Assam	4	522.51	5	33.93	2	5.00	11	561.44
Bihar	30	1730.28	36	2167.53	8	527.88	74	4425.69
Chandigarh	14	1120.05	14	128.37	17	196.01	45	1444.43
Chhattisgarh	34	846.46	37	1242.25	72	488.18	143	2576.89
Dadra and Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0.00
Daman and Diu	4	491.91	3	53.18	1	0.29	8	545.38
Delhi	7	155.00	10	698.94	80	427.93	97	1281.87
Goa	4	43.68	9	333.57	9	14.77	22	392.02
Gujarat	69	4790.58	129	9066.18	131	3464.70	329	17321.46
Haryana	14	569.88	25	596.53	4	162.11	43	1328.52
Himachal Pradesh	5	229.26	23	237.84	12	207.37	40	674.47
Jammu and Kashmir	7	378.34	13	258.97	0	0.00	20	637.31
Jharkhand	1	586.46	26	2553.87	2	49.57	29	3189.90
Karnataka	117	3453.77	344	9875.90	193	1259.71	654	14589.38
Kerala	20	831.69	50	834.75	5	166.57	75	1833.01
Lakshadweep	1	100.00	2	6.80	2	1.15	5	107.95
Madhya Pradesh	72	6571.29	225	10987.95	265	5275.89	562	22835.13
Maharashtra	51	9495.81	119	7011.40	77	2195.20	247	18702.41
Manipur	13	170.75	4	275.16	0	0.00	17	445.91
Meghalaya	1	50.00	1	0.02	0	0.00	2	50.02
Mizoram	1	1.50	15	290.99	5	37.12	21	329.61
Nagaland	3	62.08	8	259.07	6	119.70	17	440.85
Odisha	8	1906.59	23	2465.70	13	838.48	44	5210.77
Puducherry	6	14.44	7	49.83	1	12.60	14	76.87
Punjab	18	975.45	26	898.53	3	9.16	47	1883.14
Rajasthan	92	1097.80	127	3862.55	87	920.38	306	5880.73
Sikkim	6	357.25	19	815.06	1	7.64	26	1179.95
Tamil Nadu	38	1740.80	236	10823.83	72	563.49	346	13128.12
Telangana	12	457.58	39	692.60	9	515.46	60	1665.64
Tripura	13	203.81	28	509.92	14	13.73	55	727.46
Uttar Pradesh	74	3658.15	289	7188.32	136	4834.63	499	15681.10
Uttarakhand	11	343.17	22	997.84	3	46.35	36	1387.36
West Bengal	26	189.39	30	82.16	4	1.10	60	272.65
Grand Total	802	44053.91	2080	82288.09	1296	23170.28	4178	149512.28

**Annexure-II to Part (b) to (d) of Lok Sabha Unstarred Question No.866
for 21.11.2019 by Shri Dulal Chand Goswami regarding Progress in respect of Small Cities**

State	City	Project	Amount (in Rs Crore)	Milestone
Andhra Pradesh	Kakinada	Smart community initiative -Development of slums	12.83	Work Order Issued
Bihar	Bhagalpur	Urban Poor and Slums	51.5	DPR Under Preparation
Bihar	Biharsharif	Alleviation of Urban slums	0.01	DPR Under Preparation
Bihar	Muzaffarpur	Slum Information System	1.1	DPR Under Preparation
Bihar	Muzaffarpur	In-situ up gradation of slums	45	DPR Under Preparation
Bihar	Muzaffarpur	Development of new housing for relocated slums	9	DPR Under Preparation
Bihar	Patna	Slum Free ABD	123.34	DPR Approved
Chhattisgarh	Bilaspur	(A30) Bilasa Greens - Mini basti slum redevelopment with integrated urban plaza, multi modal hub and mixed use development	648.31	DPR Under Preparation
Gujarat	Ahmedabad	PPP Based Slum Rehabilitation in Junavadaj area	539	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Ekta Nagar	126.15	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Sahakar Nagar	173.25	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Odd Nagar	9.17	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Sanjay Nagar, Warasiya	231.07	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Manjalpur Bajaniy awas	24.76	Work Completed
Gujarat	Vadodara	Slum Free Area-Sayajigunj Jamwadi	27.21	Work Order Issued
Gujarat	Vadodara	Slum Free Area- Danteswar Sainath Nagar	10.02	Work Completed
Gujarat	Vadodara	Slum Free Area- Sama Sanjay nagar	71.87	Work Completed
Gujarat	Vadodara	Slum Free Area- Gotri	46.76	Work Order Issued
Haryana	Faridabad	Smart Slum Area Retrofitment - Sant Nagar (9 Sub-projects)	9.69	Work Order Issued
Haryana	Karnal	ASHIANA: Slum Rehabilitation	15.65	DPR Under Preparation
Karnataka	Bengaluru	Increasing Affordable Housing stock through slum redevelopment/Upgradation of Civic Infrastructure - Swatantrapallya	28.65	DPR Under Preparation
Karnataka	Shivamogga	Slum Redevelopment	81	DPR Under Preparation
Karnataka	Tumakuru	Construction of 1556 Ground Floor Dwelling units including infrastructure at 6 selected slum in Tumakuru City under Rajiv AwasYojana	68.59	Work Order Issued
Kerala	Kochi	Integrated redevelopment of Slum housing	141.4	DPR Under Preparation
Madhya Pradesh	Indore	Slum Housing Lodha Colony and Sethi Nagar (960 units)	61.67	Work Order Issued
Madhya Pradesh	Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bada Bangarda Budhania and Bada Bangarda Extention.	173.7	Work Completed
Madhya Pradesh	Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at BhuriTekri, Indore.	95.94	Work Completed
Madhya Pradesh	Indore	Slum Beautification in various zones and wards at 16 Locations, Indore	10.58	Work Completed
Madhya Pradesh	Indore	Construction of houses and Development of infrastrcture for slum localities in Indore Under PMAY at Sanawadia Part A near Progressive Education School	93.53	Work Completed
Madhya Pradesh	Indore	Construction of Houses and development of Infrastructure for identified Slum Localities in Indore M.P at Limbodi Khasra No. 229, Indore	27.4	Work Completed

Madhya Pradesh	Indore	Construction of Houses and development of infrastructure for identified Slum localities in Indore , M.P. at Bada Bangerda Khasra no. 242/1	44.95	Work Completed
Madhya Pradesh	Indore	Construction of Houses and development of Infrastructure for identified Slum localities in Indore M.P. Under PMAY at various Site Package 02, Indore	200.72	Work Order Issued
Maharashtra	Nashik	Project Niwas-Slum development	30.82	DPR Under Preparation
Nagaland	Kohima	Area Redevelopment strategy - In situ slum upgradation - Slum rehabilitation and rejuvenation of the old houses	92.63	DPR Under Preparation
Odisha	Rourkela	Making 27 Slums in ADB Area of RSCL ODF through CLTS	0.47	Work Completed
Puducherry	Puducherry	Housing for Slum (Housing for 1750 dwelling units including 350 units planned at Chinnayapuram and Jaffarbai Thottam, Kumaragurupallam, Distillery Quarters & Other sites)	217.88	DPR Under Preparation
Sikkim	Namchi	Infrastructure Works & Facilities at Slums	15	DPR Under Preparation
Telangana	Karimnagar	Slum rehabilitation	156	DPR Under Preparation
Telangana	Greater Warangal	Housing for existing HHs living in Kachha Semi Pucca Houses in slum area	81	Work Order Issued
Uttar Pradesh	Agra	Rebuilding livelihoods and upgrading slums- Redevelopment of slums	116.3	Work Completed
Uttar Pradesh	Aligarh	Development of 9 Slums Area	5.5	Work Order Issued
Uttar Pradesh	Bareilly	Slum Re-Development policy based on trading of F.A.R.	2	DPR Under Preparation
Uttar Pradesh	Jhansi	construction of Dwelling Units in 7 slums achieving 100% coverage	45	DPR Under Preparation
Uttar Pradesh	Jhansi	Construction of individual toilets in slumps HHs	1.27	DPR Under Preparation
Uttar Pradesh	Lucknow	Infrastructure works and facilities at slums	0.01	DPR Under Preparation
